



HON'BLE DR. JUSTICE DURGA PRASANNA CHOUDHURY

1. NAME : DR. JUSTICE DURGA PRASANNA CHOUDHURY
2. FATHER'S NAME : LATE GURU CHARAN CHOUDHURY
Occupation of the father : GOVT. SERVANT, ORISSA HIGH COURT, CUTTACK
3. MOTHER'S NAME : LATE URMILA DEVI
Occupation of the Mother : HOUSE WIFE.
4. DATE OF BIRTH : 3.7.1956.
5. PLACE OF BIRTH : RANIHAT, CUTTACK
6. **Educational Institutions attended**
 - (1) Ranihat High School, Cuttack : Passed High School Certificate Examination in Ist Division in 1972
 - (2) Earstwhile Ravenshaw College, Cuttack : Passed B. Sc. with distinction in 1976
 - (3) M.S.Law College, Cuttack : Passed LL.B. in 1979
Passed LL.M. in 1981
 - (4) Utkal University, Vani Vihar, Bhubaneswar : Ph. D. (Law) with project 'Lok Adalat System in India'.
7. Educational Qualification : B.Sc., LL.M., Ph.D (Law)
8. Enrolled in Orissa State Bar Council : 1980
9. Law Practice : At Orissa High Court, C u t t a c k
From 1981 to 1982
10. Joined O.J.S. : 1982

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11. Previous Postings :

From 11.10.1982 to 31.12.1982

Worked as Probationary Munsif at Cuttack

From 1.1.1983 till 1992

Worked as J.M.F.C.at Bhadrak and Banpur

as Subdivisional Judicial Magistrate,

at Dhenkanal, Keonjhar, Udala and Karanjia

From 1992 to 1997

Worked as Deputy Registrar, Customs

Excise Gold Control Appellate

Tribunal, New Delhi (CEGAT)

From 1997 till 1998

Worked as Registrar, Civil Courts, Puri

From 1998 till 2001

Worked as Senior Civil Judge, Paralakhemundi and Aska

From 2001 to 2005

Worked as Chief Judicial Magistrate at Keonjhar and Nuapara

From 2005 till 2007

Worked as Additional District Judge, Nayagarh and Bolangir

From 2007 till 2009

Worked as Additional Secretary, Law Department, Govt. Odisha, Bhubaneswar

From 2009 to 2014

Worked as Director, Odisha Judicial Academy, Cuttack

From 2014 to 2015

Worked as District Judge, Khurda at Bhubaneswar

12. Elevated and joined as : 17.4.2015

Additional Judge of this Court
